بمبور وحمدت

161 Written Answers [20 NC †[THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Yes, Sir.

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(b) Normally the requests of the States are met by way of additional allocations to the extent possible keeping in view the requirements and availability of cement.

(c) A Central Study Team has assessed 1,00,000 tonnes of extra allotment of cement for flood relief works in the State of U. P. This requirement has been accepted and 60,000 tonnes of additional allocation has been made for the current quarter October-December 1980. The balance of 40,000 tonnes will be allocated in the next quarter January-March, 1981.]

## Setting up industrial units

368. SHRI HARVENDAR SINGH HANSPAL: Will the Minister of IN-DUSTRY be pleased to state:

(a) whether it is a fact that many countries are interested in having industrial units set up by India in those countries on turn-key basis through National Small Industries Corporation of India;

(b) if so, the names of the countries and the extent of Indian interest involved in such enterprises; and

(c) the progress made in this regard so far?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Yes, Sir.

(b) Some enquiries have been received by NSIC for setting up turnkey projects in Tanzania, Bangladesh, Indonesia, Nigeria, Kenya; PDR-Yemen; Afghanistan and Iran involving supply against payment of Plant and Machinery, training of technicians in India, erection and commissioning of plants and training of workers for operation of the plants.

(c) Except in the case of Tanzania and Kenya, the projects are in the initial negotiation stages. For Tanzania, NSIC has supplied 48 plants for setting up small industries for an approximate value of Rs 2.25 crores. Required training has been given to 47 Tanzanian Trainees. 9 plants have already been erected by NSIC technicians out of which 5 have been commissioned and are in production. One plant supplied to Kenya is under erection commissioning by Indian technicians.

to Questions

## Booking of trucks manufactured by TELCO

369. SHRI NAND KISHORE BHATT: Will the Minister of INDUS-TRY be pleased to state:

(a) whether it is a fact that Government have permitted TELCO to receive Rs. 6000/- from the intending purchasers or dealers for the booking of a truck manufactured by them which amount is straight away transferred to TELCO by the dealers;

(b) whether this has resulted in the siphoning off of about Rs. 25 crore every year from the public to the Company;

(c) whether it is a fact that this facility is not available  $t_0$  any other manufacturer of commercial vehicles; if so, what are the reasons for this concession; and

(d) whether Government propose to withdraw this concession and if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) No. Sir. M/s. Tata Engineering and Locomotive Co. Ltd. (TELCO) have reported that effictive from October, 1979, their dealers obtain an advance of Rs 6000/- per chassis from customers while booking orders. In the case of few large fleet operators, orders for chassis are booked directly with TELCO under the same arrangements.

(b) to (d) TELCO have reported that the total advance payments received by dealers throughout the

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<sup>†[]</sup> English translation.1199 RS-6.